

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 04 /APPTT.

RANCHI DATED THE 04th FEBRUARY, 2026

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Joint Registrar (Admn.) as mentioned against his name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officer	New allocation/ assignment	Remarks
01	02	03	
1.	Sri Neelendu Sharan, Joint Registrar (Admn.)	1. Staff Welfare Officer 2. Admn. Miscellaneous Section (Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/Sections.)	In addition to his present assignment

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,

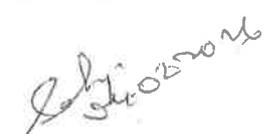
Sd/- Satya Prakash Sinha

Registrar General

MEMO NO. 474 /APPTT.

RANCHI DATED THE 04th FEBRUARY, 2026

Copy forwarded to the Office of the Registrar General/ Registrar (Vigilance)/ Registrar (Administration)/ Registrar (Establishment) / Registrar (Judicial) / the Member Secretary, SCMS/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ the Deputy Secretary, SCMS/ the OSD to Hon'ble the Chief Justice/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officer concerned for information and needful.


Registrar General